

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.71/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Essar Concessions India Ltd.
V/s.
M/s. Register of Co., State of Maharashtra

SECTION OF THE COMPANIES ACT: 252 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Mr. Vishal Phal	Advocate	
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	Mr. Prasshant Berni	Advocate	
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i/b. Berni Co.
Adv for Petitioner

Prasshant Berni

ORDER

C.P. No. 71/(252)/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. ~~The~~ Officer from the Office of the RoC is present.
3. Adjourned to **08.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
12.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)